NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. MA 1339/2019 IA 3791/2022 IA 20/2023
In C.P. (IB)/1792(MB)2017

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2023

NAME OF THE PARTIES: - MA 1339/2019 CA. Minita Raja
IA 3791/2022 Minita D Raja
V/s
The Cosmos Co-Op Bank Limited
IN THE MATTER OF
Cosmos Co-Op Bank Limited
V/s
Crystal Clear Veg Oil Refinary Pvt Ltd.

APPEARANCES: -
FOR THE RP : Adv. Sandeep Bajaj
Minita Raja

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be heard, List the matter on **02.02.2023** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

Jagdish